

Letter No. 1518 2017.

From,

Pradeep Kumar Srivastava,
Principal District and Sessions Judge,
Koderma.

To,

The Registrar General,
Jharkhand High Court,
Ranchi.

Dated, Koderma, the 5th day of December, 2017.

Sub:- Compliance report of the Hon'ble High Court Letter No. 2762-2785/R & S dated 5th December 2015.

Sir,

In compliance to the Hon'ble Court's letter no. 2762-2785/R&S dated 05.12.2015 on the subject noted above. I am furnishing court wise statement of contested and uncontested disposal of civil and criminal cases of Koderma for the month of November, 2017.

This is for Hon'ble Court's kind information and needful.

Yours' faithfully,

Encl. :-As above (14 sheets)



Principal District & Sessions Judge,
Koderma

O/C
of
my
07/12/17

Statement regarding Case number of disposal of Cases in the month of November, 2017

Name of Judgeship:- Koderma

Month and year:- November 2017

Detail of Cases

Sl. No	Name and designation of Judicial officers	Civil		Criminal	
		Case no of each of the contested case disposal	Case no of each of the uncontested case disposal	Case no of each of the contested case disposal	Case no of each of the uncontested case disposal
1	Shri. Pradeep Kumar Srivastava Principal District and Sessions Judge, Koderma	M.A.C.C-48/10	Civil Appela-05/16	S.T-122/12	Cri.Rev- 59/17
2		M.A.C.C-29/10	Succession-10/16	S.T-102/12	
3		M.A.C.C-19/15		Cri.Appl-77/17	
4		M.A.C.C-11/12		Cri.Appl- 34/16	
5		M.A.C.C -19/07		Cri.Appl- 02/17	
6		Succession-07/11		Cri.Appl- 47/17	
7				Cri.Appl- 36/17	
8				Cri.Appl- 30/17	
9				Cri.Rev- 61/16	
10				Cri.Rev- 52/17	
11				Cri.Rev- 68/17	
12				Cri.Rev- 25/17	
13				Cri.Rev- 64/17	
14				Cri.Rev- 70/17	
15					
16					
17					
18					
19					
20					
21					
22					
23					
24					
25					
26					
27					
28					
29					
	Total-23	01	02	14	01

Note:- (M.A.C.C cases are disposed U/s 166 M.V.Act)

Submitted
Sessions Clerk

Sanjay Kumar
A-12/17

[Signature]
Principal, District & Sessions Judge
Koderma

Month and Year - November 2017 Detail of cases

S. no.	Name and Designation of Judicial Officer	Civil cases		Criminal Cases	
		Case no of each of the contested cases Disposed of	Case no of each of the Uncontested cases Disposed of	Case no of each of the contested cases Disposed of	Case no of each of the Uncontested cases Disposed of
1	Sri Brajesh Kumar Gautam Principal Judge Family Court Koderma	O.S. 58/15	O.S. 55/17	O.M. 79/16	M.A.C. 02/17
2		O.S. 32/16	O.S. 23/17	O.M. 106/16	O.M. 58/17
3		O.S. 73/16	O.S. 64/16	O.M. 41/17	O.M. 22/17
4			O.S. 56/16	O.M. 08/11	O.M. 03/17
5			O.S. 50/17	O.M. 108/16	O.M. 118/16 *
6			C Misc 13/17	O.M. 42/14	O.M. 10/17
7				O.M. 63/16	O.M. 63/17
8				O.M. 31/17	O.M. 96/16
9				O.M. 57/16	Misc 12/17
10				O.M. 7/16	O.M. 35/17
11				O.M. 51/17	O.M. 12/17
12					* ADR
13					
14					
15					
16					
17					
18					
19					
20					
21					

Submitted by

*Ravindra
Kumar
5/12/17*

*Prakash
05/12/17*

Principal Judge
Family court , Koderma

Statement regarding Case number of disposal of Cases in the month of November, 2017

Name of Judgeship:- Koderma

Month and year:- November 2017

Detail of Cases

Sl. No	Name and designation of Judicial officers	Civil		Criminal	
		Case no of each of the contested case disposal	Case no of each of the uncontested case disposal	Case no of each of the contested case disposal	Case no of each of the uncontested case disposal
1	Shri Ramashankar Singh District and Sessions Judge-I, Koderma	Misc. Case 01/14	Civil (Title) Appeal 15/12	Misc. Cri. App. 06/17	ST 101/15
2		Misc. Case 05/15	Misc. Case 04/13	Misc. Cri. App. 09/17	ST 47/15
3		Misc. Case 13/15	Misc. Case 01/13	Misc. Cri. App. 38/17	
4		M.A. C. 06/12 (U.S 166 M.V. Act)		ST 85/14	
5		M.A. C. 09/13 (U.S 166 M.V. Act)		ST 13/11	
6		M.A. C. 10/10 (U.S 166 M.V. Act)		ST 22/10	
7		M.A. C. 25/07 (U.S 166 M.V. Act)		ST 142/13	
8				ST 77/12	
9				ST 48/10	
10				Cri. App. 13/12	
11				Cri. App. 02/13	
12				Cri. Rev 50/6	
13				Special Cases	
14				C.P. 547/11	
15				GR 49/17 (P.esa 14/7)	
16				GR 612/12	
17				GR 887/15	
18					
19					
20					


Submitted

R
 Dist. & Add. Sessions Judge-I, Koderma
 21/11/17

Judgeshp – Koderma
Month/Year – November, 2017

Details of Cases

Sl. No.	Name & Designation of Judicial Officer	Civil		Criminal	
		Case No. Of each of the contested case disposed of	Case no. Of each of the uncontested case disposed of	Case no. Of each of the contested case disposed of	Case no. Of each of the uncontested case disposed
	Sri Sanjay Kr. Singh No.-II, District & Additional Sessions Judge-II, Koderma.	TA 3/12	Misc. Civil Appl. 1/17	ST 59/10	ST 113/17
		TA 6/09	Claim 24/12	ST 79/15	ST 78/17
		TA 7/09	TA 19/12	ST 118/13	
				ST 88/12	
				ST 39/09	
				ST 149/13	
				ST 82/08	
				ST 47/17	
	Total	3	3	8	2


04.12.17
Submitted by :-


Dist. & Addl. Sessions Judge-II
Koderma.

In The Court of Chief Judicial Magistrate, Koderma

No.	Name & Designation of Judicial Officer	Civil		Criminal		Sl. No.	Name & Designation of Judicial Officer
		Case no. of each of the Contested case disposed off	Case no. of each of the Uncontested case disposed off	Case no. of each of the Contested case disposed off	Case no. of each of the Uncontested case disposed off		

Shri Vishal Srivastava Chief Judicial Magistrate cum ASJ-I cum Sub-Judge II, Koderma
NOVEMBER, 2017

1	L.R.-338/2009	GR-34/2011	GR-331/2017	
2	L.R.-339/2009	C-141/2011	GR-539/2007	
3	L.R.-340/2009	G-188/2011	GR-121/2011	
4	L.R.-341/2009	GR-163/2012	GR-225/2017	
5	L.R.-342/2009	GR-540/2009	GR-348/2006	
6	L.R.-343/2009	G-98/2012	GR-918/2015	
7	L.R.-344/2009	C-323/2010	GR-452/2017	
8	L.R.-345/2009	GR-40/2008	G-171/2008	
9	L.R.-346/2009	GR-551/2011	C-155/2012	
10	L.R.-347/2009	GR-528/2010	C-732/2017	
11	L.R.-348/2009	GR-906/2009	G-122/2008	
12	L.R.-349/2009	GR-795/2007	C-401/2015	
13	L.R.-350/2009	GR-943/2016	C-158/2012	
14	L.R.-351/2009	C-962/2016	C-150/2010	
15	L.R.-352/2009	C-615/2015	GR-765/2010	
16	L.R.-353/2009	GR-959/2011	G-457/2011	
17	L.R.-354/2009	C-1143/2014	GR-1285/2012	
18	L.R.-355/2009	C-266/2017	G-113/2009	
19	L.R.-356/2009	GR-713/2003	C-627/2009	
20	L.R.-357/2009	G-282/2011	GR-277/2007	
21	L.R.-358/2009	6	GR-1149/2012	
22	L.R.-359/2009	13	GR-385/2011	
23	L.R.-360/2009	7	C-582/2017	
24	L.R.-361/2009		C-276/2009	
25	L.R.-362/2009		GR-647/2007	
26	L.R.-363/2009		C-1055/2014	
27	L.R.-364/2009		C-33/2012	
28	L.R.-365/2009		C-795/2017	
29	L.R.-366/2009		C-436/2006	
30	L.R.-367/2009		C-799/2016	
31	L.R.-368/2009		G-45/2015	
32	L.R.-369/2009		G-113/2010	
33	L.R.-370/2009		G-139/2010	
34	L.R.-14/2009		G-529/2010	
35	L.R.-20/2011		G-578/2010	
36	T.S.-31/2001		C-217/2017	
37			C-1085/2016	
38			GR-1102/2012	
39			C-259/2017	


14
2017

Submitted By
 Clerk
 05.12.2017

C.J.M.
 Koderma
 05.12.2017

In The Court of Sub-Divisional Judicial Magistrate, Koderma					
Criminal					
Sl. No.	Name & Designation of Judicial Officer	Case no. of each of the Contested case disposed off	Case no. of each of the Uncontested case disposed off	Case no. of each of the uncontested case disposed off in Lok Adalat	
Miss Lucy Sosen Tigga, SDJM, Koderma					
November-2017					
1		GR-917/2016	GR-739/2008	G-388/2015	
2		GR-857/2016	GR-882/2010	C-1156/2017	
3		GR-528/2016	GR-680/17		
4		GR-635/2009	GR-838/2013		
5		GR-535/2013	GR-1364/2013		
6		GR-536/2013	GR-897/2010		
7		GR-167/2013	G-243/2013		
8		GR-83/2013	C-382/2016		
9		GR-1101/2011	G-49/2015		
10		GR-130/2011	GR-72/2017		
11		GR-1123/2011	C-728/2017		
12		GR-795/2012	GR-1136/2005		
13		G-164/2007	C-1900/2016		
14		GR-901/2014	C-361/2017		
15		GR-1263/2012	G-06/2015		
16		GR-813/2011	G-884/2016		
17		GR-716/2010			
18		GR-200/2012			
19		GR-1898/2013			

Submitted by
Ajay Kumar
(B/c)
04.12.17


S.D.J.M.
4.12.17

Court of Civil Judge (Sr. Dvi.) I Cum Assistant Session Judge II, Koderma
 Cum A.C.J. M. Koderma (Sri Ajai Kr. Srivastva)
 Month - November, 2017

Sr. No.	Civil Cases		Criminal Cases	
	Contested	Uncontested	Contested	Uncontested
1	Ts 32/13	Os 28/16	GR 736/11	C 505/13
2	Ts 18/07	Exe 16/14	C 355/13	C 397/11
3	Ts 23/09	Ts 50/15	C 790/13	C 609/11
4	Exe 11/16	Exe 42/15	C 104/13	C 186/10
5		Exe 41/15	GR 91/10	C 864/12
6		Exe 43/15	GR 611/11	C 455/13
7		Exe 20/15	ST 54/16	C 65/12
8		Misc 07/17	C 266/13	C 76/13
9		Misc 03/15(A)	C 432/13	C 567/12
10		Os 04/17	C 240/13	C 642/12
11		Os 12/17	C 172/16	C 554/11
12			GR 110/12	C 152/13
13				C 07/10
14				C 624/11
15				C 63/11
16				C 1006/13
17				GR 374/12
18				C 215/15
19				C 820/13
20				C 481/12

Submitted by B/c

Civil - Rajan Kumar

Criminal - Raj Kumar Choudhary

26/11/17

Civil Judge (Sr. Dvi.) I
 Cum A.C.J. M Cum A.S.J II
 Koderma

In the Court of civil Judge Jr. Div. II (Munsif)
Kodarma.

Cases Disposed off in the month of Nov. 2017

SL. No	Contested	Uncontested
1.	00	01 - Ex. Case 03/14
2.	00	01 - Misc Case 01/15
Total	00	02

W
Munsif

Submitted
S. B. C
20.11.17

9

In the court of Shri Rajeev Kumar Singh, J. M. 1st Class, Civil Court, Koderma.

Name of Judgeship : Koderma		Month & Year November, 2017			
Details of Cases					
Sl. No.	Name & Designation of Judicial Officer	Civil		Criminal	
		Case no. of each of the Contested cases Disposed of	Case no. of each of the Uncontested cases Disposed of	Case no. of each of the Contested cases Disposed of	Case no. of each of the Uncontested cases Disposed of
1	Shri Rajeev Kumar Singh J. M. 1st Class, Koderma	TS 5/12		G.R 557/13	G. 164/13
2				G.R 369/12	G.R 742/17 (Committed)
3				G. 221/11	G.R 286/17(Committed)
4				G.R 157/08	C. 111/10
5				G.R 704/08	C. 128/08
6				G.R 1169/12	C. 709/17
7				G.R 939/12	C. 523/13
8				G.R 544/11	C. 445/17
9				G.R 1816/13	G. 77/12
10				G.R 324/12	G. 482/13
11				G. 301/12	C. 257/15
12				G.R 441/13	G.R 831/17 (Committed)
13				G. 252/08	
14				G.R 420/09	
15				G.R 1135/12	
16				G.373/11	
17				G.R 207/09	
18				G. 289/11	
19				C. 229/10	
20				G.R 1136/11	
21				C. 249/10	
22				C. 760/08	
23				G.R 1067/11	
24				G.R 58/10	

Submitted by:-

[Signature]
4/11/2017

B

In the Court of Sri Rajeev Kumar Singh
J. M. 1st Class, Koderma

4-11-17

(7)

In The Court of Sri Kamlesh Behra J.M. 1st Class Koderma


Statement regarding Case No. of disposed cases

1. MONTH/YEAR: - November/ 2017

CRIMINAL CASES		
Sr. No.	CONTESTED	UNCONTESTED
1.	Comp - 189/14	
2.	Comp - 762/08	
3.	Gr - 1350/14	
4.	Gr - 566/12	
5.	Gr - 777/12	
6.	Gr - 788/05	
7.	Gr - 581/08	
8.	Gr - 472/14	
9.	Gr - 905/12	
10.	Gr - 744/12	
11.	Gr - 44/15	
12.	Gr - 36/13	
13.		Gr - 1802/17
14.		Comp - 412/17
15.		Gr - 247/17
16.		Gr - 954/10
17.		Gr - 1196/16
18.		Comp - 968/17
19.		
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29.		
30.		

Submitted by


4-12-17


J.M. J.C.
J.M. 1st Class

To the Court of Sri Chanchal Kumar, J.M. 1st Class Civil Court, Koderma.
Disposal List of Month November 2017
Name of Judgeship: Koderma

SI No.	Name & Disignation of Judicial Officer	Case no of each of the Contested cases Disposed of	Case no of each of the Uncontested cases Disposed of	Case no of each of the Contested cases Disposed of	Case no of each of the Uncontested cases Disposed of
1.	Shri Chanchal Kumar, J.M. 1 st Class, Koderma	Nil <i>civil</i>	Nil <i>civil</i>	C 205/13 <i>criminal</i>	C 1049/17 <i>criminal</i>
2.				GR 1425/14	C 441/17
3.				GR 816/09	C 897/14
4.				G 110/07	C 66/15
5.				GR 529/10	C 953/16
6.				C 603/10	GR 760/13
7.				GR 496/10	C 617/16
8.				GR 77/09	C 631/14
9.				C 699/11	GR 948/14
10.				GR 339/10	C 172/15
11.					C 408/16
12.					G 317/09
13.					C 1661/16

Submitted by
[Signature]
4/12/17

[Signature]
J.M.
4/12/17

Juvenile Justice Board
Koderna

Juvenile Justice Board, Koderna
Month - November 2017
Disposal of Cases

Sl. No.	Civil Cases		Criminal Cases	
	Contested	Uncontested	Contested	Uncontested
1.	-	-	GR: 220/01	5 GR: 112/10
2.	-	-	GR: 776/02	
3.	-	-	GR: 211/04	
4.	-	-	GR: 363/11	
5.	-	-		
			04	01

Submitted
R. Sh.
Bic.

11/12/17

Principal Magistrate
Juvenile Justice Board
KODERMA

Statement regarding Case number of disposal of Cases in the month of April 2016

At the Court of:- Gram Nyayalaya, Jhumri Telaiya, Koderma

Name of Judgeship:- Koderma

Month and Year:-

Detail of Cases

Sl.No.	Name and Designation of Judicial Officers	Civil		Criminal	
		Case No. of each of the contested case disposal	Case No. of each of the uncontested case disposal	Case No. of each of the contested case disposal	Case No. of each of the uncontested case disposal
1.	Sri Rajeev Kumar Singh Nyayadhikari, (J/C) Gram Nyayalaya, Jhumri Telaiya, Koderma	-	-	-	-
2.		-	-	-	-
3.		-	-	-	-

Submitted

Jaipal Kumar
01.12.17
Office Clerk / Bench clerk

B
Nyayadhikari (J/C)
Gram Nyayalaya, Jhumri Telaiya,
Koderma